SI No.	PENDENCY REPORT AS ON 06-05-2	Total
1	ABLAPL- Anticipatory Bail	6633
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International	2
7	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	260
6	ARBP-Petitions under Indian Arbitration Act.	103
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5065
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2809
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2393
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8580
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	277
20	Contempt Petition in Cuttack Bench	458
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	125
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1015
25	CRLA-Appeal against Judgement/Sentence.	10374
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1433
27	CRLMA-Other Miscellaneous Application.	712
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10781
29	CRLMP-Criminal Miscellaneous Petition	787
30	CRLREV-Criminal Revision.	9222
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	160
34	CRREV-Criminal Revision	243
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22

50 GA-Government 51 GCRLA-Governn 52 GUAP-Pet. unde 53 IP(M)-Main Petit 54 ITA-Appeals Inc 55 JCRA-Jail Crimi 56 JCRLA-Jail Crimi 57 JCRLRV-Jail Crim 58 JCRMC-Jail Crim 59 LAA-Appeals (La 60 LAREF-Reference 61 LPA-Letters Pate 62 MACA-Motor Acc 63 MAC-Motor Acc 64 MA-Miscellaneou 65 MATA-Matrimon 66 MFA-FA against 67 MJC-Misc. Judicia 68 MSA-SA from judicia 68 MSA-SA from judicia 69 OCRMC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 80 Review Petition 81 RFA-FA from Judician	Judgement in original suits. Appeals nent Appeals r Guardianship and Wards Act. ion (Insolvency ACt.) ome-tax al Appeals nal Appeal ninal Revision. inal Misc.Case. nd Acquisition Act) es (Land Acquisition Act) ent Appeals. cident Appeals.	1086 3273 1 112 417 13 1 254 15 1211 12 1 991 1
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60 LAREF-Reference 61 LPA-Letters Pate 62 MACA-Motor Acci 63 MAC-Motor Acci 64 MA-Miscellaneou 65 MATA-Matrimon 66 MFA-FA against 67 MJC-Misc.Judicia 68 MSA-SA from ju 69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 80 Review Petition 81 RFA-FA from Jun	es (Land Acquisition Act) ent Appeals. cident Appeals.	1
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65 MATA-Matrimon 66 MFA-FA against 67 MJC-Misc.Judicia 68 MSA-SA from ju 69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun		1
66 MFA-FA against 67 MJC-Misc.Judicia 68 MSA-SA from ju 69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun		100
67 MJC-Misc.Judicia 68 MSA-SA from ju 69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun	al Cases (Appeals)	1030
68 MSA-SA from ju 69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun 81	Spl. Jurisdiction Cases.	7
69 OCRMC-Original 70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun 81		59
70 OJC-Original Jun 71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Ta 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from Jun 81	dgements in Misc. Cases.	94
71 OREF-Reference 72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	Crl. Miscellaneous Case	97
72 OS-Original Suit 73 OTAPL-Other Tax 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	isdiction case (Writ)	1169
73 OTAPL-Other Ta 74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	S.	1
74 OTC-Other Tax 75 OVTA-Tax Appe 76 RCFA-First Appe 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June		1
75 OVTA-Tax Appel 76 RCFA-First Appel 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	x Applications.	116
76 RCFA-First Appel 77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	Case.	5
77 Review Petition 78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	al Under OVAT ACt.	2
78 Review Petition 79 Review Petition 80 Review Petition 81 RFA-FA from June	als(Rent Control Matters)	1
79 Review Petition 80 Review Petition 81 RFA-FA from Jud	in Berhampur Bench	2
79 Review Petition 80 Review Petition 81 RFA-FA from Jud	in Bhubaneswar Bench	112
80 Review Petition 81 RFA-FA from Jud		
81 RFA-FA from Jud	in Cuttack Bench	189
	in Sambalpur Bench	3
82 RPFAM-Revision	lgement and Decree in Suit	2151
		1622
	US 19 of Family Court Act.	
83 RSA-Second Ap	US 19 of Family Court Act.	e. 6718
84 RVWPET-Review	US 19 of Family Court Act. Deal from Judgement and Decree	
85 SAO-Second Ap	peal from Judgement and Decree	2179

86	SA-Second Appeal	2239
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	171
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1259
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	315
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	820
98	WA-Appeals before DB against SB Judgement	4481
99	WPC(OAB)-Original Application in Berhampur Bench	63
100	WPC(OAC)-Original Application in Cuttack Bench	12357
101	WPC(OA)-Original Application in Bhubaneswar Bench	5287
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	475
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	170
104	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105	WPC(OAS)-Original Application in Sambalpur Bench	181
106	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	418

107	WPC(TAC)-Transfer Application in Cuttack Bench	196		
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9		
109	WPC(T)-Temporary Number in Bhubaneswar	35		
110	WP(C)-Writ Petition under Art.226 and 227.	69250		
	Grand Total	189282		